

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) Yes, Sir.

(b) Research being undertaken in nuclear agriculture in the Bhaba Atomic Research Centre aims at introduction of radiation-induced mutants in crop plants, particularly pulses and oil seeds, to enhance yield and improve resistance to disease, improvement in efficiency of fertiliser use for different soil types, development of bio-pesticides and evaluation of eco-friendly pest control methods, and reduction of post harvest losses through irradiation of produce like foodgrains, potatoes, onions, spices etc.

(c) and (d). Crops on which research is carried on include groundnut, blackgram, pigeonpea, mustard, rice and jute. As a result, nineteen high yielding varieties of crop plants produced from radiation induced mutants have been released for commercial cultivation. These include eight varieties of groundnut, three varieties of blackgram (Urad), two greengrams (mung), two of pigeonpea (arhar), two of mustard and one each of rice and jute. Blackgram-TAU-1 variety has replaced nearly 90% of the blackgram area under cultivation in Maharashtra. Yellow mustard variety TM-4 is now adopted to be grown even in far-flung areas like Ladakh.

[English]

Industrial Production

* 244. SHRI SYED SHAHABUDDIN :

SHRI PHOOL CHAND VERMA :

Will the Minister of INDUSTRY be pleased to state :

(a) the estimated inter annual rise in industrial production in 1994-95 and during the period April-July, 1995-96 for the industry as a whole, for manufacturing, power and mining sectors and for the basic, capital and intermediary and consumer durable and consumer non-durable sub-sectors; and

(b) the estimated corresponding rise for the year 1995-96?

THE MINISTER OF INDUSTRY (SHRI K. KARUNAKARAN) :

(a) Growth rates of Index of Industrial Production

(Per cent)

| Sector | April-March | | April-July |
|--------------------|-------------|---------|------------|
| | 1994-95 | 1994-95 | 1995-96 |
| Manufacturing | 8.9 | 10.4 | 10.8 |
| Mining & Quarrying | 6.2 | 1.9 | 14.8 |
| Electricity | 8.5 | 7.1 | 12.5 |
| Overall | 8.5 | 8.9 | 11.5 |

Use-based growth rates (Per cent)

| Sector | April-March | | April-July |
|-------------------------|-------------|---------|------------|
| | 1994-95 | 1994-95 | 1995-96 |
| I. Basic Goods | 3.6 | 4.8 | 12.9 |
| II. Capital Goods | 25.0 | 27.6 | 12.0 |
| III. Intermediate Goods | 3.9 | 5.1 | 4.6 |
| IV. Consumer Goods | 8.5 | 6.2 | 14.4 |
| (i) Durables | 9.8 | 12.6 | 24.4 |
| ii) Non-Durables | 8.2 | 4.7 | 11.9 |

(b) The data available for the first four months of current financial year suggests that the industrial growth during the full year is likely to be over 10 per cent.

Blood Bank

* 245. DR. (SHRIMATI) K.S. SOUNDARAM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of blood banks at present in the Government sector in each State;

(b) the criteria followed in granting licence to blood banks by the Government;

(c) whether it is mandatory for every Government hospital in the country to have a blood bank of their own;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) A statement is enclosed.

(b) Drugs and Cosmetics Act and Rules provide legal frame-work and lay down criteria for licensing of Blood Banks.

(c) to (e). Under Section 30 of Indian Medical Council Act, 1956 every Teaching Hospital attached to a Medical College shall have a blood bank. Hospitals/ Nursing Homes may set up blood banks as per their need and availability of blood bank facilities in their area.

STATEMENT

Number of Blood Banks in States/UTs

| S. No. | Name of the State | No. of Govt. Blood Banks |
|--------|-------------------|--------------------------|
| 1 | 2 | 3 |
| 1. | Andhra Pradesh | 57 |
| 2. | A & N Island | 1 |
| 3. | Arunachal Pradesh | 1 |